कि दिल्ली

1983, six camps have been organised mentioned below-

Place

105

Date

- (i) Village Barakh District Udhampur 25-27 June, 1983
- (ii) Poonch 8-10 July, 1983.
- (iii) Shadi Marg Distt.
- 15-21 July, Pulwama. 1983,
- (iv) Village Batpora Distt. Baramulla. 19-22 August, 1983.

- (v) Baramulla ..
- 14-18- September,
- 1983. (iv) Jammu October, 1983. - 7-9
- (b) Government have written a number of times to the State Government to take
 - दिल्लो में पुलिस कमियों द्वारा संघ बनाया जाना

necessary action to which response

awaited from the State Government.

- 🧦 1984. भी रामेश्वर सिंह : क्या गृह मंत्री 11 ग्रगस्त, 1983 को राज्य सभा में तारांकित प्रक्न 264 के दिए गए उत्तर को देखेंने भौर यह बताने की कृपा करेंगे कि:
 - (क) क्या दिल्ली पुलिस कर्मियों को संघ प्रथवा यनियन बनाने की प्रनु-मति दे दी गयी है;
 - (ख) यदि हां, तो कब से; श्रौर
 - (ग) यदि नहीं, तो इसके क्या कारण ₹?
 - गृह मंत्रालय में राज्य मंत्री (श्री पी० वैकटसुब्बेया): (क) जी नहीं, श्रीमन्।
 - (ख) प्रक्न नहीं उठता है।

(ग) दिल्ली पुलिस कार्मिकों की कठिनाइयों को सुनने और इन कठिनाइयों को दूर करने के लिए उपयुक्त कार्रवाई करने के लिए पर्याप्त प्रबन्ध विद्यमान हैं।

राशन खरीदने के लिये दिल्ली पुलिस के कार्मिकों को नकद राशि

1985. श्री रामेश्वर सिंह: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है

पुलिस के केवल उन पुलिस कार्मिकों को ही, जो पालम हवाई ब्रह्हे पर तैवात किए जाते हैं राशन खरीदने के लिए नकद धनराशि दी जाती है ग्रन्य कार्मिकों को नहीं : भीर

(ख) क्या सरकार दिल्ली के ग्रन्य कार्मिकों को भी राशन खरीदने लिए नकद राशि भगतान का विचार रखती है ?

गह मंत्रालय में राज्य मंत्री पी० वेंकटसुब्बेया) : (क) पर्यटन नागरिक विमानन मंत्रालय जो पालम हवाई ग्रहे पर सुरक्षा प्रबंधों की डयूटी के लिए तैनात किये गये कर्मचारियों पर किये गए . खर्च की प्रतिपूर्ति करता है, प्रोत्साहन

के ग्रराजपत्नित पुलिस कार्मियों को 20 रु० से 45 रु० मासिक तक भोजन स्वीकृत करता है।

के रूप में हवाई अड्डे पर नियुक्त दिल्ली

(ख) इस मंत्रालय द्वारा पुलिस के लिए विभागीय भंडार खोलने के प्रस्ताव का सुझाव दिया गया है. जहां से दिल्ली पुलिस के फार्मिक बिना लाभ ग्रौर बिना नुक्सान के ग्राधार पर भ्रनिवार्य वस्तुएं खरीद सकते हैं श्रीर

ग्राथिक सहायता द्वारा मासिक पर 50.00 ह0 की कटौती करा

In Mizoram there were six incidents

सकते हैं । दिल्ली पुलिस के कार्मिको ने प्र^{स्}ताव का समर्थन नहीं किया है श्रीर वे नकद ग्राथिक सहायता चाहते हैं ।

स्रव चौथा वेतन स्रायोग का गठन कर दिया गया है। यह स्रायोग उनको विभिन्न भत्ते स्वीकृत करने के प्रश्न की जांच करेगा।

Setting up of tribunals in Assam

1986. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state;

- (a) the total number of tribunals which have been set up for detection of foreign nationals in Assam so far; and
- (b) the total number of detection cases taken up so far by the tribunals and by when the constitution of all, the twenty tribunals would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) A Notification establishing 20 Tribunals has been issued by the State Government of Assam under the provisions of the Illegal Migrants (Determination by Tribunals) Ordinance, 1983. Few of this Tribunals have started preliminary work.

Raids on hide outs of extremists in Punjab and Mizoram

1987. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of extremists hideouts which were raided in Punjab and the Union Territory of Mizoram during the months of August, September, and October, 1983; and
- (b) the total number of extremists who were killed wounded and arrested in these operations and the details of various kinds of weapons seized?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) Information is being collected in respect of Punjab and will be laid on the table of the House.

during August—October, 1983 in which security forces engaged MNF hostiles killing 4, arresting 15 persons, 3 rifies, 1 grenade and 190 rounds of ammunition were seized.

Communal clashes in the country

1988. SHRI ROBIN KAKATI; Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of communal clashes which took place in the country in the months of August, September, and upto the end of October, 1983.
- (b) the total number of people killed and seriously wounded in those clashes;
- (c) the total number of people killed and wounded by police firings and lathi charges which were resorted to quell those clashes and total number of people arres-
- (d) the total number of places where military forces had to be called to control the situation?

ted; and

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There was a major communal riot in Hyderabad (Andhra Pradesh). Oother notable incidents took place in Fattenur (Jalgaon), Karmala (Sholapur), Umerkhed (Yavatmal), Dhule (Dhule) in Maharashtra and in Tanda (Faizabad). Bahraich city in Uttar Pradesh, Sidhpur (Mehsana) in Gujarat and Hazaribagh in Bihar.

(b) to (d) Information is being collected and will be laid on the Table of the House.

Ancillary industries

1989. SHRI JAGDISH PRASAD MATHUR: Will the Minister of INDUSTRY be pleased to state:

(a) the number of ancillary industries at each of the BHEL's manufacturing plants alongwith the names of the industry, name of the owners, location, products being manufactured and supplied to